

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA
STARRED QUESTION NO. *88
ANSWERED ON 11.02.2025

INFRASTRUCTURE STATUS FOR SHIPBUILDING INDUSTRY

*88. SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the country's position in the world in shipbuilding and ownership; and
- (b) the constraints faced by Government in granting 'infrastructure' status for shipping industry and by when 'infrastructure' status would be awarded to shipbuilding industry?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) to (b) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF THE RAJYA SABHA STARRED QUESTION NO. *88 ANSWERED ON 11TH FEBRUARY, 2025 RAISED BY SHRI YERRAM VENKATA SUBBA REDDY REGARDING “INFRASTRUCTURE STATUS FOR SHIPBUILDING INDUSTRY”

(a) Maritime India Vision, 2030 has set a target to elevate India’s global ranking in shipbuilding in top 10 and the vision as per the Maritime AmritKaal Vision, 2047 is to reach within top 5 position. According to United Nations Conference on Trade and Development (UNCTAD) database, India’s global ranking in shipbuilding, considering average annual output from 2014-2023 is 22nd.

(b) Government of India vide Gazette Notification No. 112 dated April 13, 2016 has provided infrastructure status to Shipyards. The “Shipyards” have been defined therein as a floating or land-based facility having requisite facilities for carrying on shipbuilding/repair/breaking activities. Infrastructure status would enable Indian shipyards to avail cheaper long-term source of capital and would enable the shipyards to reduce their cost disadvantage and invest in capacity expansion thereby giving a boost to the Indian shipbuilding industry. The provision to include large ships above a specified size in the infrastructure harmonized master list (HML) has been announced in the Budget announcement (2025-26).
